

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

(MP) Co.Appeal 34 of 2020

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2020**

Name of the Company:

Hom Nath Thakur
(Home E H Pharma Pvt Ltd)
V/s
ROC Gwalior MP

Section:


252(3) of the companies Act, 2013


ORDER

Learned PCS Mr. Jinang Dineshkumar Shah appeared for the Applicant.

ROC report is awaited.

Matter stands adjourned to 08.01.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 6th day of November, 2020
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